महाराष्ट्र, गूजरात और हरियाणा में जबिक यह 100 प्रतिशत है वहां बाकी अन्य राज्यों में मिली जुली स्थिति है। देश में कुल यात्री सेवाओं में से 55 प्रतिशत सेवाएं सरकारी उपक्रमों द्वारा चलाई जाती हैं। सरकारी क्षेत्र में परिवहन उपक्रम भिन्न-भिन्न प्रकार के हैं। इनमें से कुछ की स्थापना सड़क परिवहन निगम अधिनियम, 1950 के तहत हुई है, तो कुछ कम्पनियां हैं, कुछ नगर उपक्रम हैं जबिक कुछ विभागीय उपक्रम हैं। जो उपक्रम सड़क परिबहुन निगम अधिनियम, 1950 के तहत स्थापित किये गये हैं उनमें भारत सरकार पूंजी लगाती है। इस प्रकार के 21 उपक्रम हैं। केन्द्र सरकार और राज्य सरकार से इन्हें 2:1 केन्द्र सरकार और राज्य सरकार से इन्हें 2:1 के अनुपात में पूंजी दी जाती है।

Running of a Passenger Train between Dhanbad and Gaya

3935. SHRI A.K. ROY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there have been serious resentment prevailing among the People of Dhanbad, Giridih, Hazaribagh and Gaya Districts of Bihar for not acceding to their long standing grievance for running atleast one more passenger train between Dhanbad and Gaya in view of serious troubles of the people for having only one passenger train in this section; and
- (b) if so, the action taken by the Ministry for running atleast one more passenger train in this section to eliminate the troubles of the people?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b) There have been demands for an additional train between Dhanbad and Gaya. It has however, not been possible to introduce a train so far for lack of resources such as coaches, line capacity and terminal facilities.

Statues Found in Madhya Pradesh

3936. SHRI SHIVENDRA BAHADUR SINGH: Will the Minister of EDUCATION AND CULTURE be pleased to state:

- (a) whether Government are aware that numerous statues as far back as 6th or 7th Century (AD) are being found in the Kawardha Tehsil of Rajnandgaon District of Madhya Pradesh and whether Archaeological Department has been informed about it; and
- (b) if so, the steps taken by Archaeological survey of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON): (a) No, Sir.

(b) Archaeological exploration of Bhoram-deo and Silipachrahi areas near Kawardha in District Rajnandgaon by the Indira Kala Sangit Vishwavidyalaya, Khairagarh, in collaboration with the Department of Archaeology and Museums of the Government of Madhya Pradesh has been approved by the Government of India for the field season 1983-84.

Strike by Doctors in A.I.I.M.S. and Assurance given to Doctors

3937. SHRI NAWAL KISHORE SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state what are the assurances given to the Doctors of All India Institute of Medical Sciences before they called off the strike in November, 1983?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): As per information furnished by the All India Institute of Medical Sciences, the Resident Doctors called off the strike on receiving an assurance from the Institute authorities that the disciplinary inquiry initiated against the Estate Manager would be conducted in an impartial manner, that there would be no victimization of the Resident Doctors who participated in the strike and that the post-graduate examinations seleduled to be held from 1st December would not be postponed.

Introduction of New Single Ingredient Drugs in India

3938. SHRI N.K. SHEJWALKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: